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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

| S.No. | NAME (IN CAPITAL) | DESIGNATION                     | SIGNATURE |
|-------|-------------------|---------------------------------|-----------|
|       |                   | -----<br>REPRESENTATION BY WHOM |           |

Rebath.  
for K. Parthasarathy

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Proxy Counsel for

Respondent

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## ORDER

Counsel for Petitioner present. Mr. Rohan Rajasekaran, Proxy Counsel representing Respondent also present. Mr. A.P. Babu, Company Prosecutor of the Office of the Official Liquidator present and submitted that the Hon'ble High Court of Madras passed an order in CP/202/2013 dated 11.09.2014 wherein Official Liquidator was appointed. The Respondent in this matter and in the above said CP is one and the same. The copy of the order of the Hon'ble High Court of Madras is placed before this Adjudicating Authority and it is taken on record. Therefore, the Petitioner is directed to make his submission before the Official Liquidator. Therefore, with the above observation, the Matter is closed. The **Registry** is directed to send back this file to the Registry of the Hon'ble High Court of Madras.

(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)

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